

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**IA/2592/2021** in (IB)-15(PB)/2017  
filed under Section 60(5) of the  
Insolvency and Bankruptcy Code, 2016  
r/w Rule 11 of National Company Law  
Tribunal Rules, 2016, Regulation 44 & 47A  
of The Insolvency and Bankruptcy Board  
of India (Liquidation Process) Regulations,  
2016.

In the matter of

***Clutch Auto Limited***

... Corporate Debtor

In the matter of

***Arunava Sikdar***

*(Liquidator of M/s. Clutch Auto Limited)*

... Liquidator/Applicant

*Order Pronounced on 27<sup>th</sup> July, 2021*

CORAM:

**Sh. BHASKARA PANTULA MOHAN,  
HON'BLE ACTING PRESIDENT**

**Sh. HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (TECHNICAL)**

*For Applicant : Mr. Palash Singhai, Advocate*

**ORDER**

**Per: BHASKARA PANTULA MOHAN, HON'BLE ACTING PRESIDENT**

1. The instant Application is being filed by the Applicant  
(Liquidator) under Section 60(5) of Insolvency and Bankruptcy



Code, 2016 read with Rule 11 of National Company Law Tribunal Rules, 2016, and Regulation 44 and 47A of Insolvency and Bankruptcy Board of India (IBBI) Liquidation Process Regulations, 2016 seeking exclusion of 294 days from the total Liquidation period (ending on 03.07.2021).

2. The said exclusion is sought on account of (a) pendency of I.A. No. 2975 of 2020 in C.P. (IB) No. 15 of 2017 filed on behalf of Rajasthan State Industrial Development and Investment Corporation Ltd. (RIICO) seeking direction against the Applicant to discharge/release the Security Interest of the RIICO and to handover the possession of the Secured Asset. (b) Lockdown period wherein the Central Government and State Government imposed lockdown due to ongoing COVID pandemic w.e.f. 19.04.2021.

3. This Bench, after taking into consideration the facts and circumstances of the present case, grants an exclusion for the time incurred in adjudication of I.A. No. 2975 of 2020 in CP(IB) No. 15 of 2017 i.e. from 24.07.2020 (Date of Filing of Application) to



24.03.2021 (Date of Disposal of Application) and the Lockdown period i.e from 19.04.2021 to 07.06.2021.

4. Accordingly, IA/2592/2021 stands allowed.

— sd —

(BHASKARA PANTULA MOHAN)  
ACTNG PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)

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